एस॰ टी॰ डी॰ द्वारा शाहडील को भोपाल ग्रीर जबलपुर से जोड़ना

275. श्री बलबीर सिंह : क्या संचार मंत्री यह बताने कि द्वापा करेंगे कि:

- (क) क्या शहडील-भोपाल ग्रीर शहडील-जबलपुर को एस॰ टो॰ डी॰ द्वारा जोड़ने का कीई प्रस्ताव है;
- (ख) यदि हां, तो इसे कब तक किया-न्वित किथा जाएगा ; ग्रीर
- (ग) यदि नहीं, तो क्या इस प्रस्ताव पर विचार क्षिया जाएगा ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON): (a) Yes, Sir. Connection of Shahdol-Bhopal and Shahdol-Jabalpur by STD is included in the long term plan.

- The implementation of the (b) above proposal is tentatively planned in 1985-86.
 - (c) Does not arise.

श्री रलकीर सिंह: ग्रध्यक्ष महोदय, शहडील ग्रीद्योगिक केन्द्र है। वहां 12 कोल माइंस हैं। ग्रमरकंट थरमल पावर स्टेशन है। इसके साथ साथ ग्रोरियण्ट पेपर मिल है। इसी तरह से जबलपुर में हमारे प्रदेश का हाईकोर्ट है सौर केण्ट भी वहां है। मंत्री महोदय ने बताया है कि इस दीर्घकालीन योजना में लिया जाएगा। यहां पर भीद्योगिक प्रतिष्ठानों की बहुलता को देखते हुए ग्रीर चुंकि भोषाल हमारा कैंपिटल है, इसको देखते हुए इस को दीर्घकालीन योजना से हटा करके क्या भाग ग्रल्यकालीन योजना में शामिल करेंगे ताकि इनको जल्दी से जल्दी एस० टी० डी० से जोड़ाजा सके ?

SHRI KARTIK ORAON: In order that STD facilities can be used at a station, 2 requirements are to be met: No. 1 is the automatisation of the local exchange, and No. 2 is the commissioning of a reliable transmission medium. There are 385 district headquarters all over the country; and out of these 146 are still having manual exchanges. And Shahdol is, fortunately or unfortunately, one of the stations which has got manual exchange. And there are of equipped capacity; and 312 are working connections. There are 12 still in the waiting list. But these 12 in the waiting list are likely to be cleared by the enci of 1981. was planned previously, of course, for allotment of equipment to shahdol. But due to the diversion of this equipment to some other more important stations, this has been put off a

Another point is that we are short of automatic exchange equipments because of this labour unrest, and also of power cut. It is very difficult, under the circumstances, to fix a deadline by which these automatic exchanges will be available. Further, we have planned to get the allotment equipment in 1983-84, and it will be Commissioned in 1984-85.

Now the question of Jabalpur and Bhopal comes. Jabalpur and Bhopal have been planned 1000 lines each for electronic type of switching epuipment. Whereas Bhopal is planned for the current Plan, Jabalpur is planned for the next Plan. When this Jabalpur TAX is installed. I think we can have the STD connection. With Shahdol automatisation in 1984-85, we may be able to connect by STD to Jabalpur, and also Bhopal. These are the conditions which have to be met.

DR. KRUPASINDHU BHOI: question is: (a) what are the criteria laid down by the P&T for conversion of manual exchange into automatic exchange or STD? (b) In view of shortage of equipment in the P&T Department for conversion, is Government thinking of having cross-bar exchanges in Bhubaneswar?

OF COMMUNI-THE MINISTER CATIONS (SHRI C. M. STEPHEN): The conditions have bene repeatedly stated on the floor of the House. There is a list of priorities spelt out. We want to connect all the State capitals to the Central capital in the first place; and all the district capita to the State capitals in the second place. This is conditioned by availability. I -can give an idea. 600 stations are today qualified to get connected, according to the standards. But this has got to be done, the requirement is to the extent of one-lakh-equivalent lines of Strowger STD equipment, and 1.2 lakh lines of TAX equipment. Our capacity is 5,000 equivalent lines of Strowger STD equipment, and 6,000 lines of TAX equipment. Therethis comparison is there. So. there is certainly a slippage coming in. On this basis, we are going ahead. It is our expectation that before this current Plan is ever, all the district headquarters will be connected with the State capitals. This is the basis on which we are proceeding. Import is being attempted; production expansion is being attempted. Maximum steps are being taken for this (Interruptions) Question has nothing to do with this. He was asking about Bhubaneswar. Phubaneswar is a different matter altogether. As far as the expansion of cross-bar is concerned it is being done in Rae Bareli. As the as the electronic expansion is concerned, it is to the tune of 1 million per year. Two factories are going to be set up. where exactly they are being set up will be determined by a committee going round and collecting information and putting up a report and a final selection will be made. All the stations are applying for it, and Bhubaneswar is one of the areas where its application has been there and that will be kept in view.

SHRI VIRBHADRA SINGH: My supplementary arise₈ out of the answer just given by the hon Minister of State which by implication had stated that all the district headquarters in the country are served by

telephone exchanges-automatic manual. I would like to know in this context whether it is a fact that the two district headquarters in Himachal Pradesh,-these two places became the district headquarters as back as 1960-namely, Keylong which headquarters of Lahaul and Spiti District and Kalpa which is the headquarters of Kinnaur District are not even connected by telephone, not to speak of telephone exchange. If this is a fact, what steps the Government is taking to provide telephone facilities at these two district headquarters.

SHRI C. M. STEPHEN: I don't think it was stated that we have already connected all the districts headquarters. There are quite a number of them. There are other headquarters also which do not have telephone connections yet.

Sale of DDA Flats in Delhi

276. SHRI PIUS TIRKEY: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that about 50,000 allottees of group housing societies and owners of DDA flats will have no legal authority to sell their property in future;
 - (b) if so, the reasons therefor; and
- (c) what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) As on date:

- (i) Allottees of flats constructed by a Cooperative Group Housing Society cannot sell the flats but can, subject to certain conditions, transfer their share and interest held in the society;
- (ii) Allottees of flats constructed by DDA can, subject to certain conditions, transfer/sell their flats.